

Form No. 7

List of Documents

(Rule 16, 17 and 102 of Civil Rules of Practice 1983)

(Order VII, Rule 14 or Order XIII, Rule 1 of the Code of Civil Procedure 1908)

IN THE COURT OF _____

AT _____

No. _____ of 200

Between:

Plaintiff
Petitioner

Appellant
Complainant

AND

Defendant

Respondent
Accused

List of Documents filed by _____

Serial No.	Date of Documents in English Vernacular	Parties of the Documents	Description of the Documents

Date this day of 200

ADVOCATE FOR